COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 279 OF 2018 & IA NO. 880 OF 2018

Dated: 17th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. Panchakshari Power Projects LLPAppellant(s)

Versus

Karnataka Electricity Regulatory Commission

& Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Mr. Chirag Kher

Counsel for the Respondent(s) : Ms. Garima Jain

Mr. Siddhant Kohli Mr. Balaji Srinivasan

Ms. Lakshmi Rao for R-2

Mr. Nithin Saraanan Ms. Arunima singh Ms. Priyadarshini for R-4

ORDER

One week's time is granted for the learned counsel appearing for the Respondent No.2 for compliance of order dated 04.12.2018 as a last chance i.e. on or before 26.12.2018. Another two weeks' time is extended for the learned counsel appearing for the Respondent No.4 to enable them to file reply to the main appeal i.e. on or before 02.01.2019. They do not propose to file reply in IA No. 880 of 2018.

List the matter on **03.01.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil) Judicial Member